

Reservation in promotion for SCs/STs in Government service

2890. SHRI ARVIND KUMAR SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government is contemplating to bring a legislation to provide reservation for SCs/STs in promotion in Government jobs against the verdict of Hon'ble Supreme Court;

(b) if so, the details thereof;

(c) the reasons for the same;

(d) whether Government would provide for reservation in promotion in Government jobs for OBCs and backward minorities on ground of their backwardness;

(e) if so, the details thereof; and

(f) if not, the reasons for injustice with OBCs and backward minorities?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (c) Government has introduced a Bill in the Rajya Sabha on 5th September, 2012 to amend Article 16(4A) of the Constitution in order to provide impediment free reservation to Scheduled Castes and Scheduled Tribes in the matter of promotion.

(d) to (f) At present, there is no proposal under consideration of the Government to provide reservation in promotion to Other Backward Classes and backward minorities.

International synergy in space mission

2891. SHRIMATI VASANTHI STANLEY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that India is aiming at international synergy in space mission; and

(b) how far this is going to be helpful to India?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) Yes, Sir. India is aiming at International synergy in space science missions.

(b) International synergy in larger space science missions will benefit India to bring-in the cutting edge technologies; to overcome the technological complexities; to get access to global scientific knowledge base; to optimize the cost and human resources of India and to achieve the scientific goals in shorter time.

Damages due to asteroids impact

2892. SHRI BAISHNAB PARIDA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that as per the Earth Scientists, India would be hard hit by catastrophic damages that would be caused by the above;

(b) if so, the details thereof, with an action plan to control such holocausts;

(c) whether as per their research, the loss so suffered would not be impossible to be made good; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) No, Sir.

(b) to (d) Do not arise.

Satellite to monitor unprecedented climatic conditions

2893. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government is going to launch separate satellite specially to monitor unprecedented climatic conditions as due to lack of any reliable information, particularly about rain, our farming communities are facing huge financial losses; and

(b) if, so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) and (b) No, Sir. There is no plan to launch a separate satellite specially to monitor unprecedented climatic conditions in near future.

However, ISRO is planning to launch a meteorological satellite, INSAT-3D to monitor atmospheric characteristics viz. cloud motion winds, vertical profiles of